

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 06.04.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 77/16	TP 53/17	For Orders	433(1)/ 433(e)/- 433(f)	Global Stone India Ltd., Vs Mplex Networks Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
---------	----------------------------------	------------------------	-----------

None appeared for petitioner. Petitioner is called, absent. Registry is directed to serve notice on the petitioner and the counsel appearing for the petitioner for compliance of the objections raised by the Registry of Hon'ble High Court of Karnataka.

List it on 01.06.2017.


MEMBER (J)


MEMBER (T)